

### Amendment to the Orissa Land Reforms Act

\*209. SHRI LAKSHMANA MAHA-PATRO: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government are aware that the Orissa Land Reforms Act was amended during the last days of the dissolved Orissa Legislative Assembly; and

(b) whether there is a proposal under Government's consideration to undo this piece of legislation by bringing forward an amending bill in Parliament?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH):

(a) and (b) A Bill to amend the Orissa Land Reforms Act, 1960, was passed by the Orissa State Legislature. Since the bill has not yet received the President's assent, the question of amending it through an Act of the Parliament does not arise.

\*210. [Transferred to the 25th March, 1980]

### Utilisation Capacity of the Telephone Exchanges in Delhi

\*211. SHRI SANTOSH KUMAR SAHU:

SHRI DHARAM CHAND JAIN:

SHRI GIAN CHAND TOTU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) What is the utilised capacity of each of the Telephone Exchanges in Delhi, giving the number of telephones exchange-wise;

(b) what is the corresponding number of junctions available for 198

complaints Service in these exchanges;

(c) whether it is a fact that even in exchanges with larger number of connections, there is only one junction for 198 resulting in non-attendance of calls by operators for a long time; and

(d) whether it is also a fact that for days together complaints for defective telephones remain unattended; if so, what steps Government propose to take to remedy the situation.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) The number of telephone connections working, at each telephone exchange of Delhi is given in Annexure-I. (See below).

(b) The fault repair service in Delhi is decentralised to various exchanges. The number of junctions provided at various exchanges is also given at Annexure I.

(c) No, Sir.

(d) There are three types of complaints and faults:

(i) relating to exchange itself;

(ii) relating to overhead wires and subscriber's instruments; and

(iii) underground cables.

The first category is generally attended to immediately, throughout the day. The second category is attended to immediately, if received early in the day. The fault may be carried over to next day if complaint is received late in the afternoon. The third category of complaints takes sometime for being attended to as the point of defect has to be identified and a number of operations are involved. About 10 per cent of total faults belonging to the last category take a few days' time.

## Annexure I

*Utilisation of capacity in Telephone Exchanges at Delhi Telephone District and Number of Junctions provided for fault repair service*

(Main Exchanges)

(MAX-I)

Sl. No.	Name of the Exchange (Equipped capacity)	Working connections as on 1-2-80	No. of Junctions provided for fault repair service
1	Cantonment (300 lines)	2716	5
2	Chankyapuri (6200 lines)	5,799	7
3	Connaught Place (4200 lines)	3,394	11
4	Delhi Gate (19500 lines)	17,667	22
5	Faridabad (3000 lines)	2,645	3
6	Gaziabad (2100 lines)	2,006	4
7	Hauz Khas (14600 lines)	13,113	18
8	Idgah (19000 lines)	15,936	22
9	Jorbagh (18600 lines)	16,362	18
10	Janpath (10500 lines)	8,983	35
11	Karol Bagh (19000 lines)	17,314	16
12	Nehru Place (2400 lines)	1,942	6
13	Okhla (7000 lines)	5,651	7
14	Rajouri Garden (5000 lines)	4,187	8
15	Rajpath (8900 lines)	8,214	12
16	Shakti Nagar (1300 lines)	9,878	16
17	Shahdara (East) (4000 lines)	3,394	10
18	Tis Hazari (20000 lines)	15,332	22
19	Shahdara (Main) (2100 lines)	1,897	5
20	Secretariat (6000 lines)	5,221	10
		161,651	

N.B.: Telephone Exchanges in the same building have been grouped together.

(Smaller Exchange)

(MAX-II)

Sl. No.	Name of the Exchange	Working connections as on 1-2-1980	No. of junctions provided for fault repair service
1	Alipore (100 lines)	86	1
2	Badli (400 lines)	191	1
3	Bahadurgarh (400 lines)	356	1
4	Badarpur (600 lines)	527	1
5	Ballbgarh (500 lines)	455	1
6	Janakpuri (500 lines)	476	1
7	Najafgarh (300 lines)	272	1
8	Nangoloi (300 lines)	240	1
9	Narela (600 lines)	538	1
10	Pragati Maidan (400 lines)	156	1
		3,303	
	Total working connections	164,954	

### Training of Sportsmen for Asian Games in 1982

\*212. SHRI SADASHIV  
BAGAIKAR:

SHRI K. K. MADHAVAN:  
SHRI S. W. DHABE:

Will the Minister of EDUCATION be pleased to state:

(a) what steps Government have taken or propose to take for intensive training of our sportsmen and athletes participating in the Asian Games to be held in India in 1982?

(b) what was the performance of our teams in football and athletics in the last two Asian Games and what were the reasons for our teams' debacle; and

(c) what further steps are likely to be taken to modernise our sports facilities so as to meet the international standards?

### THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) to (c) A statement giving the information is placed on the Table of the Sabha.

#### Statement

(a) Government, in consultation with the All India Council of Sports, Indian Olympic Association, National Institute of Sports, Patiala, and National Federations, have initiated proposals for intensive training of the Indian team which will participate in the Asian Games, 1982. Plans have been drawn up for the training of competitors in the following disciplines: Archery, Basketball, Boxing, Football, Gymnastics, Hockey, Table Tennis, Volleyball, Weightlifting and Yachting after discussions with the representatives of the concerned Federations. Discussions in regard to